NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 103/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE PARTIES: M/s. General Atlantic Singapore Fund Pvt. Ltd. V/s.

M/s. Fourcee Infrastructure Equipments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>Order</u> <u>CP No. 103/397-398/CLB/MB/MAH/2013</u>

This time also Respondent and Petitioner are absent.

Since the registry by oversight, failed to send notices as directed in the order dated 3.10.2016, the registry is again directed to send notices to the parties intimating next date of hearing enabling the parties to appear on the date of hearing.

List this matter for hearing on 24.11.2016.

sd/-B.S.V. PRAKAŠŤ KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)